अर्थ राजाव

(02)

15/02/22

Declaration of Assets and Liabilities

Year 2021-2022

i, Mahendra Mano	lal, sor	n/daughter/wife of LateLalaMandal
ged years,	belonging	to Bihar Legislative Assembly
		Altendant
give herein below the details of th	ie assets (in	nmovable, movable, bank balance, etc.) of
myself, my spouse and dependant	s*:	

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash	1500/-	Baby Devi	panos ky,	Chandan	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBT. BVM 14000/-	BOI PATNA 1000/-	nil	nie	
(iii)	Bonds, Debentures and Shares in companies	Nil	Nil	MIL	VIL	
(lv)	Other financial 1. Institutions, NSS, Postal Savings, LIC 2. Policies, etc	LIC 6000/- yearly LIC 800/- Per Month.	hil	MIL	NIL	
(v)	Motor Vehicles (details of make, etc.)	Nil	Nil	MIL	MIL	
(vi)	Jewellery (give details of weight and value)	Nil	لمذم	nıt	NIL	لجها
(vii)	Other assets, such as values of claims / interests	Lich	Nil	NIL	vic	Mie

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependent here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated?

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	ryn			
(II)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nu	Nil			
(111)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil			
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NH	Nil			
(v)	Others (such as interest in property)	NH	Nil			

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(i) Loans from Banks	SBI BVM 300000/-	15000/- Approx	
	(ii) Loans from financial institutions	Nil		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	hid		
	(b) dues to departments dealing with supply of water	Nif		
	(c) dues to departments dealing with supply of electricity	Nil		

Mahindra mandal

	(d) dues to departments dealing with telephones	Nil	Landauden and an activation and activation activation and activation activation and activation activation and activation a
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	SSAIG Anti-
	(f) Other dues, if any	Nil	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BX APM 2885 B	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	Nil	
	(iii) Sales Tax [Only in case of proprietary business]	Nil	
	(iv) Property Tax	NU	

C. Personal Detail

GPF/CPF/PRAN No.	:-	PTS/BLA-1180		
Gender	:-	M (M/F)		
Date of Birth		0 8 0 8 1 9 7 9 (DD/MM/YYYY		
Class/Group	:-	C (A/B/C)		
Cadre	:-	Bihar Legislative Assembly		
		(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)		
Home District	i-	Sitamadhi		
I hereby d knowledge and be	leclare	that the above details are true to the best of my		

Signature Mahindra mandal

Name of Employee: Mahendra Mandal

Designation: Office Altendant

Department: Bihar Vidhan Sabha, Patna

Note:

Place: Latner

Date: 1.4. 1.02. 1.2.0.2.2.

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.